

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1414/(MAH)/2017


CORAM: Present: SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017

NAME OF THE PARTIES: Sunil Parmanand Kewlramani & Ors.
V/s.
Urban Sanctuaries Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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1.	Pratik Tripathi	PCS for Corporate Debtor	
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COMMON ORDER

C.P. No. 1414/I&BC/NCLT/MB/MAH/2017

C.P. No. 1415/ I&BC /NCLT/MB/MAH/2017

C.P. No. 1416/ I&BC /NCLT/MB/MAH/2017

1. The Learned Representative of the Respondent is present.
2. However, there is no representation from the side of the Petitioner.
3. The Counsel of the Respondent insisted that ^{matter} he be heard as he is ready.
4. In order to facilitate the matter to advance his case and also taking into consideration the urgency in the matter, adjourned to **04.01.2018** for hearing.

Sd/-

08.12.2017

Aah

BHASKARA PANTULA MOHAN
Member (Judicial)